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SLP(C)No. 23323-23324 OF 2002

ITEM No.17

Court No.10

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.23323-23324/2002

(From the judgement and order dated 09/05/2002 in SA 693/96 and
MCC 622/2002 of The HIGH COURT OF M.P AT JABALPUR)

JINESHWARDAS (D) THROUGH LRS. & ORS.

Petitioner (s)

VERSUS

JAGRANI & ANR.

Respondent (s)

(With appln(s). for c/delay in filing SLPs and office report)

Date : 25/04/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Prakash Shrivastava,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
Learned counsel for the petitioners is granted three
weeks time to serve the unserved respondents, in addition to
the usual mode of service.

List the petitions after service is complete.

(T.I. Rajput)
Court Master

(Ramesh Chand)
Court Master